Category	Education
Soldier (Tradesmen)	
(a) General Category	Non Matric
(b) Specified Category	Non Matric
Havildar Education	
(a) Group 'A'	Post Graduate/Trained Graduates
(b) Group 'B'	BA/B.Sc (Matric with English and Maths)
JCOs (Religious Teacher)	Graduate in any discipline in addition qualification in his own religious denomination.
JCOs (Catering)	10+2 with Science and one year Cookery diploma/ certificate from a recognised Food Craft Institute.

Assistance to States under Education

3833. SHRI XAVIERARAKAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the financial assistance given to the States for primary, secondary and university education in 1994-95, 1995-96 and 1996-97:
- (b) whether the Government propose to enhance the financial assistance to States in the field of education; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKAI): (a) The details of financial assistance given to the States under Centrally Sponsored Schemes for development of school education by the Centre and to universities and colleges for development of higher education by the University Grants Commission is available in the Annual Reports of the Ministry and University Grants Commission for various years.

(b) and (c). It is proposed to raise allocation of the Centre and States for education to six per cent of Gross Domestic Product by the year 2000.

[Translation]

Sale by Public Sector Defence Units

3834. SHRI RAMCHANDRA VEERAPPA: Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government have reviewed the sale done by the public sector defence units;
- (b) if so, the details of the sale done during the last three years, year-wise; and
- (c) the details of the steps taken by the Government to increase the sale/production of the each of the said units?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (c). A Statement is attached.